

Annexure-7

Name of the corporate debtor: Krish Fashions Brands Private Limited; Date of commencement of CIRP: 16/01/2026; List of Creditors as on: 03/02/2026

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Employees Provident Fund Organisation	Central Government	02-02-2026	3,90,684	29,900	Unsecured	No	0%	-	-	-	3,60,784	Amount pertains to interest and damages assessed under Section 14B and 7Q of the Employees' Provident Fund and Miscellaneous Provisions Act 1952 for which assessment proceeding is conducted after commencement of CIRP i.e. on or after 16-01-2026.
TOTAL				3,90,684	29,900			0%	-	-	-	3,60,784	